

W.P.(C). No. 7469 of 2017

17. 20.06.2018

Four affidavits of four respective District Collectors have been filed, which are taken on record.

Sri Mohit Agarwal, learned Amicus Curiae, appointed by this Court may look into the averments made in the affidavits and give suggestions and comments on the said affidavits by the next date.

List this matter on 27.6.2018.

.....
(**VINEET SARAN**)
CHIEF JUSTICE

.....
(**DR. B.R.SARANGI**)
JUDGE

dm